

which was constituted for formulating iron and steel development schemes for inclusion in the Fourth Five Year Plan, suggested the preliminary survey of certain regions, in more than one State, as possible areas for locating new plants. Certain areas of Orissa and Madhya Pradesh will be covered in these preliminary surveys.

### Manufacture of Steel Tapes

**496. Shri Himatsingka:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether any proposal for the manufacture of steel tapes in India has been sanctioned or is in contemplation; and

(b) if so, whether any foreign collaboration is contemplated?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):**

(a) Three units have been granted industrial licences for the manufacture of steel measuring tapes and a proposal submitted by yet another firm is under consideration of the Government.

(b) Two of the licensed units are proposed to be set up with foreign collaboration. The proposal which is under consideration also involves foreign collaboration.

### Powerloom Industry in Tripura

**497. Shri Biren Dutta:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any license has been issued to start powerloom industry in Tripura; and

(b) if so, the number of looms for which licenses have been granted?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a) No, Sir.

(b) Does not arise.

### Price Display

**498.** { **Shri A. K. Gopalan:**  
**Shri D. C. Sharma:**  
**Shri Ram Rattan Gupta:**  
**Maharajkumar Vijaya**  
**Ananda:**

Will the Minister of Commerce and Industry be pleased to state:

(a) when the decision of the Board of Trade on voluntary system of price display will be implemented; and

(b) in case of non-implementation of the decision by wholesalers and retailers, what steps Government intend to take to see that the decision is implemented?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a) The decision of the Board of Trade on voluntary system of price display is proposed to be implemented from 1st January, 1963 in a phased manner.

(b) The implementation of the decision on voluntary system of price display is more a matter of self-discipline and self-regulation on the part of the business community than of formal control and enforcement by governmental action through legislation.

काठियावाड़ तट पर नमक का उत्पादन

४६६. श्री तन सिंह : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मंत्रालय ने चुनावों से कुछ पहले काठियावाड़ के समुद्र तट पर नमक के उत्पादन के लिये लगभग २१ लाइसेंस लोगों को दिये थे ;

(ख) क्या यह भी सच है कि इस प्रकार के लाइसेंस किसी भी प्राइवेट पार्टी को न देने का सरकार ने पूर्व निश्चय कर लिया था ; और

(ग) यदि हां, तो इस नीति में परिवर्तन के क्या कारण हैं ?